

फिरोजाबाद में रेलवे का ऊपरी पुल

282. श्री रामजी लाल सुबन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार ऐतिहासिक नगर फिरोजाबाद में एक रेलवे ऊपरी पुल का निर्माण करने का है, क्योंकि लेबर वालोंनी से पार होते समय फाटक बन्द होने से बड़ी संख्या में लोगों को वहाँ खड़े रहना पड़ता है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : फिरोजाबाद में एक ऊपरी सड़क पुल बनाने का रेलवे का कोई विचार नहीं है। प्रचलित नियमों के अनुसार, समपारी के बाद ऊपरी सड़क पुलों के निर्माण का प्रस्ताव राज्य सरकार (सड़क प्राधिकरण) द्वारा प्रायोजित किया जाना अपेक्षित है और उन्हें लागत का लगभग 50 प्रति शत भाग वहन करने का वचन देना होता है। जब इस कार्य के लिए राज्य सरकार की ओर से पक्का प्रस्ताव प्राप्त हो जायेगा उस समय रेलवे द्वारा इस पर समुचित विचार किया जायेगा।

Extension of Broad Gauge link from Tirunelveli to Tuticorin

283. SHRI S. G. MURUGAIYAN:
SHRI M. KALYANASUNDA-
RAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal under consideration to extend the broad gauge link from Tirunelveli to Tuticorin; and

(b) if so, the details thereof and steps being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Engineering and Traffic Surveys have been undertaken for laying a B.G. line between Tirunelveli and Tuticorin and the survey is in progress.

(b) A decision on the construction of the line will be taken as soon as the survey is completed and the report examined.

Divisional Office in Trivandrum

284. SHRI K. A. RAJAN:
SHRI M. N. GOVINDAN
NAIR:
SHRI VAYALAR RAVI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to set up a separate Divisional Office in Kerala;

(b) if so, whether it is proposed to be set up in Trivandrum;

(c) whether Government have received any memorandum demanding the proposed Divisional Office to be set up in Cochin, the centre of Kerala; and

(d) if so, the details and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Yes.

(d) The decision to set up the Divisional Headquarters at Trivandrum has been taken after due deliberation.

Tarkunde Committee's Recommendations

285. SHRI M. N. GOVINDAN
NAIR:
SHRI C. K. CHANDRAPPAN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Tarkunde Committee on election reforms has recommended the proposal to reduce voting age from 21 to 18 years; and

(b) if so, what are the other recommendations it has made and what is the Government's reaction thereto?